

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2031
TO BE ANSWERED ON- 30/07/2026

STATUS OF PM-JANMAN

2031. SHRI PRADEEP PUROHIT:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has implemented the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) for the socio-economic development of Particularly Vulnerable Tribal Groups (PVTGs) and if so, the objectives, eligibility criteria and major components thereof;
- (b) the details of PVTG habitations in the State of Odisha, along with the number of eligible and covered beneficiaries under PM-JANMAN, district-wise and block-wise;
- (c) the details of funds allocated, released and utilised under PM-JANMAN in Odisha since the launch of the Scheme along with the details of Central assistance provided to the State, district wise;
- (d) the details of physical achievements under the Scheme in Odisha, including houses, roads, drinking water facilities, mobile connectivity, hostels and other infrastructure created for PVTGs, district-wise; and
- (e) whether the Government proposes to expand coverage to all eligible PVTG habitations in the State and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a), (b) & (e): Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) was launched by the Hon'ble Prime Minister on 15th November, 2023 for the socio-economic development of the 75 Particularly Vulnerable Tribal Group (PVTG) communities residing in 18 States and one Union Territory. The mission aims to provide basic facilities to improve their socio-economic conditions such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities. These objectives are being met through 11 interventions implemented by 9-line Ministries.

Ministry of Tribal Affairs through the State Governments/ UT Administration/departments has undertaken habitation level data collection exercise through PM Gati Shakti mobile application to estimate PVTG population figures and infrastructure gaps in order to cover PVTG population residing in villages & habitations covered under PM JANMAN. Based on the data captured, PVTG population in State of Odisha is tabulated as under:

S.No	Name of State/UT	PVTG HHs	PVTG Population
1	Odisha	73092	312654

The actual number beneficiaries to be covered under the abhiyan is subjected to eligibility criteria of specific guidelines of concerned interventions as per norms approved.

(c): The details of financial progress for interventions of Ministry of Tribal Affairs till FY 2025-26 under the abhiyan in respect of State of Odisha is as under:

(i) Multi Purpose Centers (MPCs)

(in Rs. Cr)

Approved Funds	Funds released during 2023-24	UC submitted	Funds released during 2024-25	UC submitted	Funds released during 2025-26	UC submitted	Bills Closed 2025-26 (SNA SPARSH)
44.4	12.68	12.68	23.92	21.71	0	0	1.92

(ii) Van Dhan Vikas Kendras (VDVKs)

(in Rs. Lakhs)

FY 2023-24		FY 2024-25		FY 2025-26	
Funds sanctioned	Funds released	Funds sanctioned	Funds released	Funds sanctioned	Funds released
178.4	88.91	0	0	84.55	42.27

The details of funds allocated and utilized, district-wise, is not maintained in the Ministry. The records of the funds utilised for interventions to be carried out by other Ministries/Departments is maintained by concerned Ministries / Departments.

(d): The details of the benefits given under PM JANMAN, as on 30.06.2026, District-wise in Odisha, are given at **Annexure I**.

The details of progress of interventions under PM JANMAN District-wise in Odisha (as on 30.06.2026)*

S. N o.	Nam e of Distr ict	MoRD(PM AY-G)		MoRD (P MGSY)		MoJS		MoH FW	DoSEL		MoWCD	
		Hou ses S ancti oned	Hou ses Com plete d	Roa ds sa ncti oned (in KM)	Roa ds c omp lete d (in KM)	No o f Vill ages Sanc tione d	No of Vill ages S atur ated	MM Us sa nctio ned & O perat ional	Host els s ancti one d (N o.)	Com plete d (N o.)	No o f A WC s sanc tione d	No of AW Cs O perat ional
1	Anugul	775	758	0	0	42	20	1	0	0	4	4
2	Deogar h	925	894	24.670	22	35	34	1	5	0	2	2
3	Dhenk anal	2751	2675	0	0	86	38	7	6	0	3	3
4	Gajapa ti	4400	3460	38.050	33	138	13	5	3	0	11	11
5	Ganja m	342	168	46.871	11	71	24	1	2	0	2	2
6	Jajapur	71	67	0	0	6	6	1	0	0	6	6
7	Kalaha ndi	6130	4452	19.750	0	222	95	2	8	0	15	15
8	Kandh amal	1246	831	9.200	3	66	40	3	8	0	1	1
9	Kenduj har	10161	8897	6.430	0	221	198	8	6	0	14	14
10	Malka ngiri	3050	1431	9.500	1	87	10	11	16	0	0	0
11	Mayur bhanj	1892	1426	10.800	6	61	28	24	2	0	4	4
12	Nuapa da	517	364	0	0	29	29	2	2	0	2	2
13	Rayaga da	7701	6850	42.170	34	107	60	5	15	0	24	24
14	Sundar garh	1138	896	3.700	3	25	20	1	3	0	1	1

S. N o.	Name of Dis trict	DoT		MoP		MnRE		MoTA			
		No of PVT G Ha bitations S anctio ned fo r cove rage	No of PVT G Ha bitations c overe d	HHs sanct ioned	HHs Elect rified	HHs sanct ioned	HH Elect rified	No of MPC s sanct ion ed	No of MPC s wor k comple ted	No of VDV Ks sa nctio ned	No of V DV Ks busi ness star ted
1	Anugul	21	13	395	353	0	0	4	4	2	2
2	Deogar h	5	3	213	213	0	0	1	1	3	2
3	Dhenka nal	6	3	128	118	0	0	1	0	0	0
4	Gajapat i	56	37	351	351	0	0	8	8	6	6
5	Ganjam	49	22	176	176	0	0	5	4	3	3
6	Jajapur	11	9	83	71	0	0	1	1	0	0
7	Kalahan di	81	58	186	186	0	0	15	15	4	3
8	Kandha mal	39	21	350	256	0	0	11	7	6	2
9	Kenduj har	36	13	507	507	0	0	4	4	2	2
10	Malkan giri	38	25	232	232	0	0	3	1	5	5
11	Mayurb hanj	5	3	814	814	0	0	1	1	18	7
12	Nuapad a	10	7	188	188	0	0	1	0	2	2
13	Rayaga da	127	89	1713	1274	0	0	18	13	13	13
14	Sundarg arh	27	17	402	402	0	0	1	1	2	2

*as per the information provided by the concerned Ministries/Department.
